## THE HIĞH COURT OF MEGHALAYA AT SHILLONG

## NOTIFICATION

Dated Shillong 20th November, 2017

NO.HCM.II/123/2015/4283: The High Court of Meghalaya is pleased to declare the following days to be observed as holidays during the year 2018 in respect of all Subordinate Criminal Courts.

| Sl. No. | Holiday                               | Date                      | Day                    |
|---------|---------------------------------------|---------------------------|------------------------|
| 1.      | New Year's Day                        | 1 <sup>st</sup> January   | Monday                 |
| 2.      | Republic Day                          | 26 <sup>th</sup> January  | Friday                 |
| 3.      | Maha Shivaratri                       | 13th February             | Tuesday                |
| 4.      | Dol Jatra (Holi)                      | 1st March                 | Thursday               |
| 5.      | Ram Navami                            | 25th March                | Sunday                 |
| 6.      | Good Friday                           | 30th March                | Friday                 |
| 7.      | Dr. Ambedkar's Birthday               | 14 <sup>th</sup> April    | Saturday               |
| 8.      | Shad Suk Mynsiem                      | Date to be notified       | -                      |
| 9.      | Buddha Purnima                        | 29 <sup>th</sup> May      | . Tuesday              |
| 10.     | Id-ul-Fitr                            | 16 <sup>th</sup> June     | Saturday               |
| 11,     | U Tirot Sing Day                      | 17 <sup>th</sup> July .   | Tuesday                |
| 12.     | Behdeinkhlam                          | Date to be notified       | -                      |
| 13.     | Independence Day                      | 15th August               | Wednesday              |
| 14.     | Id-ul-Zuha                            | 22 <sup>nd</sup> August   | Wednesday              |
| 15.     | Janmashtami                           | 3 <sup>rd</sup> September | Monday                 |
| 16.     | Unitarian Day                         | 18th September            | Tuesday                |
| 17.     | <ul> <li>Muharram</li> </ul>          | 21st September            | Friday                 |
| 18.     | Mahatma Gandhi's Birthday             | 2 <sup>nd</sup> October   | Tuesday                |
| 19.     | Dussehra                              | 19 October                | Friday                 |
| 20.     | Deepawali Holidays                    | 7th & 8th November        | Wednesday<br>&Thursday |
| 21.     | Nongkrem Dance                        | Date to be notified       |                        |
| 22.     | Wangala Dance                         | Date to be notified       | 32:                    |
| 23.     | Milad-un-Nabi                         | 21st November             | Wednesday              |
| 24.     | Seng Kut Snem/ Guru Nanak<br>Birthday | 23 <sup>rd</sup> November | Friday                 |
| 25.     | Pa Togen N Sangma                     | 12th December             | Wednesday              |
| 26.     | Death Anniversary of U Soso<br>Tham   | 18th December             | Tuesday                |
| 27.     | Christmas Holidays                    | 24th to 27th December     | Monday to Thursday     |
| 28.     | U Kiang Nongbah Day                   | 30 <sup>th</sup> December | Saturday               |

## Note:-

- In addition to the aforesaid holiday all Courts shall remain closed on such as are observed as Local Holidays in Executive Offices and also on days which are observer as Public Holidays under Section 25 of the Negotiable Instrument Act, 1881 (XXV of 1881).
- If any of the festival does not fall on the holiday notified above, necessary notification changing the date will be issued in due course of time.

REGISTRAR GENERAL

## Copy to :-

- The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice V.P. Vaish, High Court of Meghalaya, Shillong.
- 4. The PA to Registrar General, High Court of Meghalaya, Shillong.
- The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Ampati.
- 6. The Director, Meghalaya State Judicial Academy, Shillong.
- 7. The Registrar, High Court of Meghalaya, Shillong.
- 8. The Registrar High Court of Meghalaya, Shillong.
- 9. The Deputy Registrar (Administration), High Court of Meghalaya, Shillong.
- The Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya, Shillong.
- 11. The Assistant Registrar (Record), High Court of Meghalaya, Shillong.
- 12. The Assistant Registrar (Accounts), High Court of Meghalaya, Shillong.
- 13. The Chief Librarian, High Court of Meghalaya, Shillong.
- 14. The Chief Translator (I/c Procurement Section), High Court of Meghalaya, Shillong
- 15. The Public Relations Officer, High Court of Meghalaya, Shillong.
- 16-The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
- 17. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
- 18. The PS to the Advocate General of Meghalaya, Shillong.
- 19. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
- 20. The President/Secretary, Shillong Bar Association, Shillong.
- 21. Notice Board.
- 22. Office file.

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